

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal Nos.17 and 18 of 2015**

**Dated: 01<sup>st</sup> September, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of :**

**Green Energy Association**

**...Appellant(s)**

**Vs.**

**Chhattisgarh State Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Saahil Kaul

Counsel for the Respondent(s) : Mr. C. K. Rai  
Mr. Paramhans for R.1

Mr. Manu Dev Sharma  
For Ms. Suparna Srivastava for R.2

Mr. Jasmeet Singh for R.3

Ms. Divya Chaturvedi for R.4

**ORDER**

Learned counsel for Respondent No.2 states that he will be filing reply by tomorrow. He may file the same after serving copy on the other side. Thereafter, rejoinder may be filed on or before 13.09.2016 after serving copy on the other side.

List these matters on **05.10.2016**. In the meantime, pleadings be completed.

**(T. Munikrishnaiah)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

Ts/sh